

Daily Board
Date 17.07-2020
HHJ. Bharti Kale (C.R.15)

Sr.No.	Case No.	Parties	Stage	Next date
1	POCSO 506/2014	The State-MIDC Police Station Vs Pramod Pandurang Nayak	Judgment	
2	POCSO 249/2014	The State Santacruz P.S Vs Kamruddin Mohammad Rafik Shaikh	Hrg.	
3	POCSO 703/2019	The State of Maharashtra - Nagpada Police Station Vs Chandmubarak Majhar Khan	Hrg.	
4	ABA 450/2020 in P. 736/19	Nasir Pyarmohammad Chauhan Vs The State Byculla Police Station	Hrg.	
5	BAIL APPL No. 588/2020	Mr. Jalaluddin Sajadali Shaikh Vs The State Of Maharashtra - Agripada Police Station	Hrg.	
6	BAIL APPL No.248/2020 in R.A. 237/20	Ajaj Anwar Ansari Vs The State- Byculla Police Station	Say	
7	BAIL APPL No. 839/2020 in R.A. 410/20	Tabrezali Hasanraza Khan Vs The State - V.B. Nagar	Say	
8	BAIL APPL No. 874/2020 in R.A. 159/20	Ramzan Jilani Ahamad Vs The State- Santacruz Police Station	Say	
9	BA. No.--/20 in POCSO 520/2020	Joshiam @ Josame Bilal Shaikh Vs. The State - Byculla P. Stn.	Say	
10	BA. No.--/20 in POCSO 490/2020	Shariful Sadik Mulla Vs. The State- Bandra P. Stn.	Say	

